### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 128 OF 2018 & IA NO. 605 OF 2018

Dated: <u>20<sup>th</sup> September, 2018</u>

# Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

<u>In the matter of:</u> Vcarve Solar LLP	V	S.	Appellant(s)
Karnataka Electricity Regulatory C		-	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anantha Mr. Shridhar	Narayana M.G. Prabhu
Counsel for the Respondent(s)	:	-	

# **ORDER**

#### Admit.

Issue notice to the Respondents returnable on 23.10.2018. Dasti, in addition is permitted.

List the matter on <u>23.10.2018</u>. In the meantime, Respondents may file the reply after duly serving copy on the other side, if the need arises.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member